

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3944
ANSWERED ON:18.12.2012
SPECIAL INFRASTRUCTURAL SCHEME FOR JAILS
Pradhan Shri Nityananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Odisha Government has submitted a proposal under Special Infrastructure Scheme for strengthening of infrastructure in jails including use of electronic gadgets, which is meant for implementation in the left wing extremism affected States;
- (b) if so, the details thereof along with the status of the proposal;
- (c) whether any funds under the above project were sanctioned earlier; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIR.P.N. SINGH)

(a) to (d): Under the Scheme of Special Infrastructure in Left Wing Extremism affected States, the nine LWE affected States are sanctioned funds on a year to year basis on the basis of works proposed by the State Governments each year. The works approved and quantum of funds sanctioned, are dependent on the priority of work, availability of funds and the status of receipt of Utilization Certificates from the States. During the implementation period of the Scheme i.e 2008-09 to 2011-12, a total amount of Rs.445.82 cr was sanctioned to the nine States. Out of this, the amount sanctioned to the State of Odisha is Rs. 76.80 cr [Rs.11.77 cr in 2008-09, Rs.4.20 cr in 2009-10, Rs.20.36 cr in 2010-11 and Rs. 40.47 cr in 2011-12] for various works approved during the aforementioned period on the basis of proposals received from the Government of Odisha relating to various objectives including the strengthening of jails.